

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR.

*Jaipur, the 17<sup>th</sup> day of March, 2011*

**ORIGINAL APPLICATION No.82/2011**

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER  
HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

1. Mahesh Chand Sharma  
S/o Shri Radhey Shyam Sharma,  
R/o 159, Tata Nagar, Shastri Nagar,  
Jaipur.
2. Rakesh Kumar Meena  
S/o Shri Babulal Meena,  
R/o 16, Laxman Das Colony,  
Jagannathpura,  
Khatipura,  
Jaipur.
3. Shiv Shakti Chamola  
S/o Shri G.R.Chamola,  
R/o S-11, Parivahan Nagar,  
Khatipura Road,  
Jaipur.
4. Sunil Kumar  
S/o Shri Chandgiram,  
R/o 16, Laxman Das Colony,  
Jagannathpura, Khatipura,  
Jaipur.
5. Satyendra Kumar  
S/o Shri Bachan Prasad,  
R/o 16, Laxman Das Colony,  
Jagannathpura, Khatipura,  
Jaipur.
6. Vivek Pandey  
S/o Shri Krishna Deo Pandey,  
R/o Air Force Branch,  
Jhotwara,  
Jaipur.
7. Upendra  
S/o Shri Shambu Dayal,  
R/o Q.No.167, Om Shiv Colony,  
Railway Lines, Jhotwara,  
Jaipur.



8. Mahesh Kumar Saini  
S/o Shri Deva Ram Saini,  
R/o 167, Om Shiv Colony,  
Jhotwara,  
Jaipur.
9. Khima Nand  
S/o Late Shri Nardev,  
R/o 177-A-1, Bhartendu Nagar,  
Khatipura,  
Jaipur.
10. Vikas Singh  
S/o Shri Suresh Singh,  
R/o 203, Om Shiv Colony,  
Jhotwara,  
Jaipur.
11. Hari Kishan Meena  
S/o Shri G.S.Meena,  
R/o Village & Post Booj,  
Tehsil Jamwaramgarh,  
Distt. Jaipur.
12. Girraj Prasad Meena  
S/o Shri Chanda Ram Meena,  
R/o 55-56, Pondricji ki Haweli,  
Brahmpuri,  
Jaipur.
13. Satish Kumar Yadav  
S/o Shri R.B.Yadav,  
R/o A-86, Kailash Nagar,  
Gali No.16, Jhotwara,  
Jaipur.
14. Deepak Gothwal  
S/o Shri P.D.Gothwal,  
R/o 245-A, Surya Nagar, Bharat Marg,  
Behind Sudama Kutir Temple,  
Near Vivek Public School,  
Jaipur.
15. Manoj Kumar Khendelwal  
S/o Shri Suresh Kumar Khandelwal,  
75 – Marg No.2, Laxmi Nagar,  
Mangodiwalon ki Bagichi,  
Brahmpuri,  
Jaipur.

... Applicant

(By Advocate : Shri R.D.Sharma)

**Versus**



1. Union of India through  
Secretary,  
Ministry of Defence,  
New Delhi.
2. Chief of Army Staff,  
Integrated Headquarters of Ministry of Defence (Army),  
Saina Bhawan,  
New Delhi.
3. General Officer Commanding in Chief,  
South Western Command,  
C/o 56 APO, PIN 908546,  
Jaipur, Rajasthan.
4. Brigadier (Personal & Administration),  
Headquarters South Western Command,  
C/o 56 APO, PIN 908546,  
Jaipur, Rajasthan.

... Respondents

(By Advocate : - - - )

### **ORDER (ORAL)**

The short controversy involved in the present case is that as per Condition No.3 of the appointment letter dated 16.5.2006 (Ann.4) for the post of Messenger, initial appointment of the applicants was made on probation for a period of two years. Since the applicants have successfully completed their probation period, therefore, they are entitled to be regularized on the said post.

2. However, the probation period of the applicants has been extended by the respondents vide order dated 6.6.2008 (Ann.1) due to observation on recruitment process raised by the integrated HQ of Ministry of Defence (Army) and the matter being subjudice in the Rajasthan High Court.
3. Be that as it may, without going into the merit of the case, since the only grievance of the applicants is that even after successfully completing the probation period, their services have not been regularized by the respondents, we



deem it proper to advise the applicants to file their representation to this effect before the concerned authority raising all the submissions made in the present OA and it is expected from the respondents to consider the same in accordance with the provisions of law and the conditions laid down in the order of the Hon'ble High Court.

4. With these observations, the OA stands disposed of at admission stage. No order as to costs.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S.RATHORE)  
MEMBER (J)

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